## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

## CA(CAA)-127(PB)/2017

IN THE MATTER OF:

Taco Consultants Pvt. Ltd.

... Applicant/petitioners

80

Satin (India) Ltd.

Respondent

Order under Section 230 of the Companies Act

Order delivered on 09.10. 2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner :

Mr. P. Nagesh, Ms. Suman Kumar, Advs.

For the Respondent

ORDER

Order reserved.

(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT

(DEEPA KRISHAN) MEMBER(TECHNICAL)

09.10.2017 V. Sethi